

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CRYO-VET INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	CRYO-VET INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	03/02/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES NCT OF DELHI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2015PTC276261
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	170/171 F/F PRAJAPATI NAGAR, GAUTAM NAGAR, NEW DELHI -110049
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14/08/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SANTOSH KUMAR IBBI Reg. No- IBBI/IPA-001/IP-P01856/2019-20/12876 ADD: 575, CHIRAG DELHI, NEW DELHI-110017 MOB: +91-9560763444 EMAIL: santosh@sramanuj.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	12/09/2020

Notice is hereby given that Cryo-Vet India Private Limited ("the Company") has commenced voluntary liquidation on 14th Day of August, 2020.

The stakeholders of Cryo-Vet India Private Limited are hereby called upon to submit a proof of their claims, on or before 12th day of September, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
SANTOSH KUMAR
(Liquidator)

Place: New Delhi
Date: 17.08.2020

IBBI Reg. No- IBBI/IPA-001/IP-P01856/2019-20/12876

ଓଡିଶା ବିଦ୍ୟୁତ୍ ଶକ୍ତି ସଂଚାରଣ ନିଗମ ଲିମିଟେଡ୍.
ODISHA POWER TRANSMISSION CORPORATION LIMITED
(A Government of Odisha Undertaking)

Regd. Office: Janpath, Bhubaneswar-751022, Telephone: (0674) 2540051 (EPABX), Website: www.optcl.co.in, CIN: U4102QR20045GC007553

NOTICE INVITING TENDER (NIT)
(DOMESTIC COMPETITIVE e-BIDDING)

e-TENDER NOTICE NO.: CPC-06/2020-21, Date: 17.08.2020

ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), Bhubaneswar, invites bids (in e-tendering mode only) under single stage two-envelope system from reputed EPC/Turnkey Contractors for Engineering, Supply, Erection and Commissioning of 2X20 MVA, 132/33 KV AIS Sub-station with SAS at Brundabahal & associated 132 KV LILO Transmission line (Approx. Line Length- 32 Km) on 132 KV Baner (Jayapatna)-Junagarh D/C Line (under construction), at an Estimated Cost of the Package for ₹ 52.16 Crore in Kalahandi district of Odisha on "Turnkey CONTRACT BASIS". Interested bidders are required to enroll themselves in the tender portal "www.tenderwizard.com/OPTCL". Complete set of bidding documents are available on "www.tenderwizard.com/OPTCL" Portal from (20.08.2020)/(11.00)AM up to Dt. (21.09.2020) / (12.45) PM. Interested bidders may visit OPTCL's official website "http://www.optcl.co.in" and Tender Portal "http://www.tenderwizard.com/OPTCL" for further detail.

Note: Bidders are requested to regularly visit Official website of OPTCL / Tender Portal only for amendment / errata / corrigendum (if any) and any other information regarding these tenders, as the same shall be published only on the OPTCL website / Tender Portal.

Sd/-
Sr. General Manager (C.P.C.)

CR Advt. No.- 08/2020-21
Email ID- sgm.cpc@optcl.co.in

Please connect us: [optclodisha](#) [optcl_odisha](#) [energyodisha](#)

KOTAK MAHINDRA BANK LIMITED

Regd office: 27BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 051 Corporate office: Kotak Infiniti, Bldg No 21, Infiniti Park, General AK Vaidya Marg, Malad (E), Mumbai 400 097 www.kotak.com

AUCTION - NOTICE

That the below mentioned Borrower/s had availed gold loan facility against security of the gold ornaments/ items, as specified below. The Borrower/s defaulted in due repayment of the installments and outstanding dues and as a result of which the Bank was constrained to issue notices calling upon the Borrower/s to repay the outstanding amounts. However, the Borrower/s has failed to repay/clear his outstanding dues thereby compelling the Bank to auction the gold ornaments pledged in favour of the Bank.

The auction of the below mentioned gold ornaments would be held at :-
Date: 28-AUG-2020 Time: 11.00 AM Place: Lajpat Nagar Branch
Premises As mentioned in Auction Date column.

Apppl No	Apac/ Account No	Borrower Name	State	Location	Branch	Gross weight (In Gms)
GLN1312752		MOHD NADEEM KHAN	DELHI	DELHI	DARIYAGANJ	75.00
GLN1279133		SONIK MALHOTRA	DELHI	DELHI	DARIYAGANJ	30.00
GLN1424578		SADIYA KHAN	DELHI	DELHI	DARIYAGANJ	161.20
GLN1509828		MOHAMMAD JABBAR	DELHI	DELHI	DARIYAGANJ	112.20
GLN1280195		MOHD SHAMIM	DELHI	DELHI	DARIYAGANJ	70.10
GLN1486499		FAISAL	DELHI	DELHI	DARIYAGANJ	62.70
GLN1183657		SHEHNAZ	DELHI	DELHI	DARIYAGANJ	35.50
GLN1530379		ABDUL ZAMA KHAN	DELHI	DELHI	DARIYAGANJ	20.30
GLN1589000		MOHD KAMRAN	DELHI	DELHI	DARIYAGANJ	58.20
GLN1225078		DAVINDER VASDEV	DELHI	DELHI	DWARKASECS	163.20
GLN1224622		DAVINDER VASDEV	DELHI	DELHI	DWARKASECS	183.10
GLN1225140		DAVINDER VASDEV	DELHI	DELHI	DWARKASECS	189.80
GLN1712819		PARWINDER SHARMA	DELHI	DELHI	DWARKASECS	60.70
GLN1766873		PARWINDER SHARMA	DELHI	DELHI	DWARKASECS	58.30
GLN1781088		PARWINDER SHARMA	DELHI	DELHI	DWARKASECS	67.10
GLN1612124		DEENDAYAL	DELHI	DELHI	FARIDBDNIT	16.80
GLN1630971		KAMNI SHARMA	DELHI	DELHI	FARIDBDNIT	23.00
GLN1745963		RAJ SINGH	DELHI	DELHI	GHAZIABAD	283.80
GLN1492614		RAJAT SHARMA	DELHI	DELHI	GHAZIABAD	52.80
GLN1505279		NISAR AHAMAD	DELHI	DELHI	GHAZIABAD	68.90
GLN1600770		NIKHIL KUMAR	DELHI	DELHI	GHAZIABAD	57.90
GLN1634343		NIKHIL KUMAR	DELHI	DELHI	GHAZIABAD	35.90
GLN1742840		SHAINA	DELHI	DELHI	GHAZIABAD	52.60

FGP LIMITED
CIN: L26100MH1962PLC012406
Regd. Office: 9, Wallace Street, Fort, Mumbai- 400001
Tel No. (022) 22070273, 22015269 Website: www.fgpltd.in; E-mail: investors@fgpltd.in

NOTICE OF FIFTY-EIGHTH ANNUAL GENERAL MEETING

NOTICE is hereby given that the Fifty Eighth Annual General Meeting (AGM) of the members of FGP Limited will be held on **Friday, September 25, 2020 at 12.30 p.m.** through Video Conferencing ("VC") / Other Audio-Visual Means ("OAVM") without physical presence of the members at a common venue to transact the business as set out in the Notice of the AGM which is being circulated for convening the AGM.

In view of the COVID-19 pandemic, Ministry of Corporate Affairs vide its circular no. 20/2020 dated May 05, 2020, read with circulars Nos. 14/2020 and 17/2020 dated April 08, 2020 and April 13, 2020 respectively and SEBI vide its circular no. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020, has permitted holding of AGM through VC/OAVM without physical presence of the members. Accordingly, in compliance with aforesaid circulars, AGM of the members will be held through VC/OAVM.

The electronic copy of the AGM Notice together with the Annual Report of the Company for the financial year 2019-20 will be sent to those members whose email addresses are registered with the Company/Depositories and/or Bigshare Services Private Limited, Registrar and Share Transfer Agents (RTA). The AGM Notice and the Annual Report will also be available on website of the Company [www.fgpltd.in](#) and website of the Stock Exchange i.e. BSE Limited [www.bseindia.com](#).

The members can attend and participate in the AGM through the VC/OAVM facility only. Detailed procedure for attending the AGM and voting through remote e-Voting and e-Voting during the AGM is being provided in the notice of the AGM. Further, members who have not registered their email addresses can also attend the AGM and vote by following the procedure mentioned in the notice of the AGM. The members attending the AGM through VC/OAVM shall be counted for the purpose of reckoning the quorum under Section 103 of the Companies Act, 2013.

The members of the Company who have not registered their email address can register the same as per the following procedure:

- The members holding shares in physical form may get their email addresses registered with RTA by sending duly signed request letter at [rtareg@bigshare.in](#) by providing the details such as Name

IRDA licence No. 129



Health Insurance

The Health Insurance Specialist

Insurance is the subject matter of solicitation.

SHIFTING OF DILSHAD GARDEN BRANCH OFFICE

STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED
This is to inform that our Dilshad Garden Branch office has shifted to a new place and started its operation with effect from 14.8.2020 at the address mentioned below:-

STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED
#486/1, Second Floor, Opposite Dilshad Garden Metro Station Pillar No. 84, Dilshad Garden, G.T Road, Delhi 110095, E-mail ID - dilshadgarden.bo@starhealth.in

SIRCA PAINTS INDIA LIMITED
CIN : L24219DL2006PLC145092

Regd. & Corporate office: Plot No. 50, Phase-2, Badli, Industrial Area, Delhi -110042/
Tel: +91-11-42083083 Website: https://sircapaints.com/Email: info@sircapaints.com

STATEMENT OF DEVIATION(S) OR VARIATION(S)

Pursuant to Regulation 32 read with Regulation 47 of SEBI (Listing Obligation and Disclosures Requirements), Regulation, 2015, we hereby state that there has been no Deviation(s)/Variation(s) for the Quarter ended as on 30th June, 2020 in the utilization of issue proceeds and the entire fund raised from the Initial Public Offer (IPO) has been utilized for the objectives stated in Prospectus dated 23rd May, 2018. For Further Details, Please visit the website of the Company (www.sircapaints.com) and National Stock Exchange of India Ltd. (www.nseindia.com).

For SIRCA PAINTS INDIA LIMITED

Sanjay Agarwal

(DIN: 01302479)

Place : NEW DELHI

Date : 18-08-2020

Chairman cum Managing Director

KOTAK MAHINDRA BANK LIMITED

Regd office: 27BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 051 Corporate office: Kotak Infiniti, Bldg No 21, Infinity Park, General AK Vaidya Marg, Malad (E), Mumbai 400 097 www.kotak.com

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GLN1492614		RAJAT SHARMA	DELHI	DELHI	GHAZIABAD	52.80
GLN1505279		NISAR AHAMUD	DELHI	DELHI	GHAZIABAD	68.90
GLN1600770		NIKHIL KUMAR	DELHI	DELHI	GHAZIABAD	57.90

PUBLIC NOTICE

अनुसूची I

प्रपत्र-ए

सार्वजनिक सूचना

इनसॉल्वेंसी एंड बैंकरप्सी बोर्ड ऑफ इंडिया (स्वैच्छिक परिसमापन) का विनियमन 14 प्रक्रिया) विनियम, 2017

क्रायो-वेट इंडिया प्राइवेट लिमिटेड के हित धारकों के दृष्टिकोण के लिए

1	कॉर्पोरेट व्यक्ति का नाम	क्रायो-वेट इंडिया प्राइवेट लिमिटेड
2	कॉर्पोरेट व्यक्ति की निगमन की तारीख	03/02/2015
3	प्राधिकार जिसके तहत कॉर्पोरेट व्यक्ति रजिस्टर्ड है	राष्ट्रीय राजधानी क्षेत्र दिल्ली, कंपनी रजिस्ट्रार
4	कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान संख्या	U74999DL2015PTC276261
5	कॉर्पोरेट व्यक्ति की पंजीकृत कार्यालय का पता और प्रधान कार्यालय (यदि कोई है)	170/171 फ/फ प्रजापति नगर, गौतमनगर, नई दिल्ली-110049
6	कॉर्पोरेट व्यक्ति की परिसमापन प्रारम्भ की तारीख	14/08/2020
7	परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकृत संख्या	संतोष कुमार आईबीबीआई पंजीकृत संख्या-आईबीबीआई/आईपीए-001/आईपी-पी/1856/2019-20/12876 पता: 575, चिराग दिल्ली, नई दिल्ली-110017 टेलीफोन नंबर: +91-9560763444 ईमेल पता: santosh@sramanuj.com
8	दावा प्रस्तुत करना की अंतिम तिथि	12/09/2020

सूचना यहाँ दी गई है कि क्रायो-वेट इंडिया प्राइवेट लिमिटेड का स्वैच्छिक परिसमापन 14 अगस्त, 2020 को शुरू हो गया है।

क्रायो-वेट इंडिया प्राइवेट लिमिटेड के हित धारकों को इसके बाद अपने दावों का एक प्रमाण प्रस्तुत करने का आह्वान किया जाता है, जो कि सितंबर, 2020 के 12 वें दिन या इससे पहले परिसमापक को आइटम 7 के विरुद्ध दिए गए पते पर प्रस्तुत करना होगा।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यमों से अपने दावों का प्रमाण प्रस्तुत करेंगे। अन्य सभी हित धारक डाक द्वारा या इलेक्ट्रॉनिक माध्यम से, व्यक्ति के दावों के प्रमाण प्रस्तुत कर सकते हैं।

दावे के जूटे या घामक संबंधित प्रस्तुत करना दंड को आकर्षित करेगा।

स्थान: नई दिल्ली

तिथि: 17.08.2020

आईबीबीआई पंजीकृत संख्या-आईबीबीआई/आईपीए-001/आईपी-पी/1856/2019-20/12876

हस्ता/-

संतोष कुमार

(परिसमापक)

प्रपत्र-जी

अभिरुचि की अभिव्यक्ति हेतु आमंत्रण

दिवाला और शोधन अक्षमता (कॉर्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमनानुसार, 2016 के विनियम 36ए (1) के अधीन

प्रासंगिक विवरण

1.	कॉर्पोरेट देनदार का नाम	अजंता ऑफसेट और पैकेजिंग लिमिटेड
2.	कॉर्पोरेट देनदार के निगमन की तिथि	25.09.1969
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज-दिल्ली
4.	कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान संख्या	L74950DL1969PLC005126
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	मदनी हॉल 1, बहादुर शाह जफर मार्ग नई दिल्ली - 110002
6.	कॉर्पोरेट देनदार की ऋण शोध अक्षमता आरंभ की तिथि	04.02.2020
7.	अभिरुचि की अभिव्यक्ति के आमंत्रण की तिथि	19.08.2020
8.	संहिता की धारा 25(2)(एच) के अधीन समाधान आवेदकों की ग्राह्यता:	इलेक्ट्रॉनिक रूप से ip.ajantaoffset@gmail.com पर एक ईमेल भेजा जा सकता है
9.	धारा 29क के अधीन लागू अग्रग्राह्यता के मानदंड:	इलेक्ट्रॉनिक रूप से ip.ajantaoffset@gmail.com पर एक ईमेल भेजा जा सकता है
10.	अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	03.09.2020
11.	समाधान समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	13.09.2020
12.	अंतिम सूची के बारे में आपत्तियाँ प्रस्तुत करने हेतु अंतिम तिथि	18.09.2020
13.	समाधान समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	24.09.2020
14.	समाधान समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स तथा समाधान योजना हेतु अनुरोध जारी करने की तिथि	18.09.2020
15.	समाधान योजना, मूल्यांकन मैट्रिक्स, सूचना ज्ञापन तथा अतिरिक्त सूचना हेतु अनुरोध प्राप्त करने की तिथि	भावी समाधान आवेदकों से ip.ajantaoffset@gmail.com पर एक ईमेल भेजने के लिए अनुरोध किया जाता है। सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और अन्य मापदंड का विवरण, गोपनीयता वचन के निष्पादन के बाद, ईमेल के माध्यम से प्रदान किया जाएगा।
16.	समाधान योजना प्रस्तुत करने हेतु अंतिम तिथि	18.10.2020

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CRYO-VET INDIA PRIVATE LIMITED

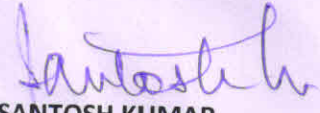
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5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	170/171 F/F PRAJAPATI NAGAR, GAUTAM NAGAR, NEW DELHI -110049
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14/08/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SANTOSH KUMAR IBBI Reg. No- IBBI/IPA-001/IP- P01856/2019-20/12876 ADD: 575, 1 ST FLOOR, MAIN ROAD, CHIRAG DELHI, NEW DELHI-110017 MOB: +91-9560763444 EMAIL: santosh@sramanuj.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	12/09/2020

Notice is hereby given that Cryo-Vet India Private Limited ("the Company") has commenced voluntary liquidation on 14th Day of August, 2020.

The stakeholders of Cryo-Vet India Private Limited are hereby called upon to submit a proof of their claims, on or before 12th day of September, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SANTOSH KUMAR

(Liquidator)

IBBI Reg. No- IBBI/IPA-001/IP-P01856/2019-20/12876

Date: 17-Aug-2020

Place: New Delhi